

9-7-1990

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CA 1201/90

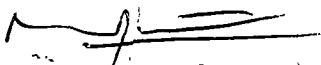
Present:

Shri Madhav Panjkar, proxy counsel for
Shri M. Chandersekharan, counsel for the applicant.

None for the respondents.

Head the learned counsel for the applicant.

The learned counsel for the applicant states that
the applicant ~~has~~ ^{does} not ~~being~~ ^{wish to} pursue the present
application, as she has not exhausted the remedies
available to her under the service rules. In view
of this, she is withdrawing the application with
liberty to file a fresh application. We allow the
prayer and dismiss the application as withdrawn
with liberty to file a fresh application in accordance
with the rules.


(M.M. MATHUR)
MEMBER (A)


(P.K. KARTHA)
VICE CHAIRMAN